

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1641
ANSWERED ON:04.08.2010
RECOGNITION OF HISTORIC CITIES HERITAGES
Rajaram Shri Wakchaure Bhausahab

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government is planning measures to devise the required steps to be taken to recognize the historic cities as cultural heritage sites;
- (b) if so, the details of the sites identified in this regard, State-wise; and
- (c) the steps being taken by the Government to protect these historical sites?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

- (a) There is no provision under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rules, 1959 either to declare or recognize any historic city as a cultural heritage city.
- (b)&(c) Do not arise.